

(a) whether the attention of Government has been drawn towards the news item published in 'Jansatta' dated 18 October, 1988 under the caption "Bina Gaban Kiyan 36 Lakh Kha Gayan";

(b) if so, the factual position in this regard;

(c) whether Government propose to take action against the delinquent officials after conducting an enquiry into the matter;

(d) if so, the time by which the action will be taken; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SHAHI): (a) Yes, Sir.

(b) According to Statute 46 of the Statutes of the Banaras Hindu University, the University may, from time to time, invest such part of the Provident Fund, as may be considered expedient, in such Government securities as the Executive Council may determine, and may change the nature of the Securities. The University has stated that in pursuance of the above provisions, they invested Rs.4,46,24,200/- out of the Provident Fund Deposits of the employees of the University in National Savings Certificates (NSCs) during the years 1985-86 to 1987-88 with the approval of the Executive Council. The University has denied having received any commission on investments in the above N.S.Cs. The Postmaster, Sub-Post Office, Malviyanagar, BHU, has also certified this.

(c) to (e). Do not arise.

[English]

#### **Pepsico Project**

2972. SHRI AMARSINH RATHAWA:  
SHRI ANANDA PATHAK:

SHRI MANIK SANYAL:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the expertise of Pepsico in the field of fruit and vegetable processing and whether its nature and quality was examined by the CSIR or any other national institution and if so, the outcome thereof;

(b) the details of the items which would be imported by the Pepsico and its value year-wise;

(c) whether import of flavours or mixture of ordouriferous substances will be permitted and if so, the value thereof and the reasons therefor; and

(d) the percentage of import content and the value added in the soft drink concentrate plant?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI JAGDISH TYTLER): (a) Pepsico, in its plant in Frankfurt, Federal Republic of Germany, manufactures several varieties of orange and lime juice concentrates. In the United States of America, Pepsico has the largest aseptic packaging plant for concentrated fruit juice. The Central Food Technological Research Institute, Mysore and Central Scientific & Industrial Research were consulted and their views were taken into account before approving the project.

(b) and (d). The details of raw materials to be imported and the value addition will be known only as and when applications are preferred for import.

(c) All imports shall strictly conform to the Government of India's policies and guidelines at the time of import.

#### **Import of Seeds**

2973. SHRI PRAKASH CHANDRA:  
SHRI C. MADHAV REDDY:  
SHRI M. RAGHUMA REDDY:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have recently given a Carte blanche to multinational Corporations to dump their seeds under the new seed import policy without necessary quarantine facilities;

(b) if so, the reasons therefor;

(c) the extent to which it is likely to affect the food production;

(d) whether Government propose to reverse its decision; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV):

(a) No, Sir.

(b) to (e). Do not arise.

#### PM's Visit to Pakistan

2974. SHRI PRAKASH CHANDRA:

SHRI MANIK REDDY:

SHRI M. RAGHUMA REDDY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the visit of the Prime Minister to Pakistan during the month of December, 1988 has since been finalised; and

(b) if so, the issues likely to be discussed during the visit?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): (a) The dates for the Fourth SAARC Summit in Islamabad have been fixed from December 29-31, 1988.

(b) The agenda for the Summit is likely to deal with matters relating to ongoing and prospective regional cooperation. Other matters of mutual interest may also be discussed during informal meetings.

#### Modernisation of Rice Mills

2975. SHRI K. RAMAMURTHY: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the salient finding of the periodical reviews through reports received from State Governments on modernisation of rice mills;

(b) the amount disbursed during the last three years under the Huller Subsidy Scheme being implemented in six States for modernisation of huller mills state-wise; and

(c) the break-up of huller mills modernised under this scheme, state-wise?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI JAGDISH TYTLER): (a) During the last 17 years, there has been a gradual increase in the number of modern/modernised rice mills. An awareness has been created among the millers and consumers about the advantages of modern milling by way of increased out-turn of better quality rice with less brokens. Also, there has been a better appreciation of the use of bran for oil extraction and husk as a source of fuel by the industry.

(b) The following amounts were disbursed to the six States during the last three years i.e. 1985-86 to 1987-88:-

(i)	Andhra Pradesh	Rs.	11.25 lakh
(ii)	Maharashtra	Rs.	10.00 "
(iii)	Orissa		Nil
(iv)	Tamil Nadu	Rs.	4.5 "
(v)	Uttar Pradesh	Rs.	3.9 "
(vi)	West Bengal	Rs.	.25 "

(c) The number of huller mills modernised under the scheme in the six States are as follows:

(i)	Andhra Pradesh	135
(ii)	Maharashtra	85
(iii)	Orissa	15
(iv)	Tamil Nadu	82
(v)	Uttar Pradesh	57
(vi)	West Bengal	04